

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 130 /UHC/Admin.A/2006

Dated: September 06, 2006

Pursuant to the Government Office Memorandum No. 953/XXXVI(1)/2006, dated 06.09.2006, services of Sri Lal Chand, Addl. District & Sessions Judge/6th F.T.C., Dehradun (Re-appointed) are dispensed with and he is hereby relieved from that post with immediate effect.

By order of the Court,

Sd/-

(V.K.Maheshwari)